

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:08.08.2013
EMPLOYMENT UNDER MGNREGS
Jindal Shri Naveen

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of household provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the average wages paid to them, including the State Government component, during each of the last three years and the current year, State/ UT-wise;
- (b) whether most of the persons provided employment under the MGNREGS remain unskilled as they continuously perform unskilled work year after year;
- (c) if so, whether the Government has any plan of linking MGNREGS with the skill development and vocational training schemes being implemented by the Government;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of steps taken by the Government to enhance the skills of the persons employed under MGNREGS?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN "ADITYA")

(a): The State/UT -wise details of household provided employment and average wage expenditure per person day under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year (till 26.07.2013), as reported by the State/UTs are at Annexure.

(b)to(e): MGNREGA) aims at enhancing the livelihood security of people in rural areas by guaranteeing hundred days of wage-employment in a financial year to a rural household whose adult members volunteer to do unskilled manual work. Being an unskilled rural public works programme, there is no scope for executing skill development and vocational training activities under MGNREGA. However, MGNREGA workers are permitted to take advantage of the programme convergence with other skill development oriented schemes and programmes implemented in rural areas of the country.